

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2017 &
IA NOS. 414 & 833 OF 2017**

Dated: 30th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Orange Bercha Wind Power Pvt. Ltd.

.... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Misra
Mr. Tabrez Malawat

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh for R-1

Mr. Aashish Anand Bernad
Mr. Paramhans for R-2 & 3

Mr. Purushaindra Kaurav, Sr. Adv.
Mr. Nitin Gaur
Ms. Anuradha Mishra
Mr. G. L. Pandey for R-4

ORDER

**IA NO. 833 OF 2017
*(Appln. for condonation of delay in filing reply)***

Delay in filing reply is condoned and reply is taken on record.
Application is disposed of.

APPEAL NO. 174 OF 2017

List the matter on **04.12.2017.**

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson